

(b) if so, what is the nature of assistance sought; and

(c) what action Government have taken in the matter.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (c) Under the Indo-Afghan Cultural Exchange Programme, India agreed to depute an expert for setting up National Archives in Afghanistan. Shri S.A.I. Firmuzi, Deputy Director of Archives in the National Archives of India was sent to Kabul for a period of ten days in order to study the archival organisation in that country. The Report of Shri S. A. I. Firmuzi has been sent to the Indian Embassy, Kabul, for onward transmission to the Government of Republic of Afghanistan.

Shri A. N. Haksar, Chairman of the Board of Governors of the I.I.T. Kharagpur

805. SHRI I. D. SINGH:

SHRI BHUPESH GUPTA:

DR. Z. A. AHMAD:

SHRI S. KUMARAN:

SHRI B. D. BARMAN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that Shri A. N. Haksar has been appointed the Chairman of the Board of Governors of the Indian Institute of Technology, Kharagpur;

(b) whether it is also a fact that Dr A. M. Sharma, formerly of India Tobacco Co. where Shri Haksar was Chief executive has been appointed as a chief personnel officer at a salary of Rs. 1500 per month;

(c) whether another officer of the same company Shri Barua, was deputed by Shri Haksar to conduct an inquiry into the working of the Institute;

(d) whether Government have received a representation containing serious alle-

gations against Shri A. N. Haksar and his way of handling I.T.I. Kharagpur; and

(e) whether Government have inquired into these allegations; and if so, what are the details thereof?

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.

(b) Dr. A. M. Sharma was selected by the Board of Governors for appointment as Personnel Adviser at a monthly salary of Rs. 1800 subject to the approval of the Visitor. The services of Dr. A. M. Sharma appointed on 1-2-1974 were terminated with effect from 9-6-74

(c) No, Sir.

(d) and (e) A number of representations were received by the Government making allegations against Shri A. N. Haksar, Chairman, Board of Governors, Indian Institute of Technology, Kharagpur, and these allegations have been generally dealt with by the Education Minister in his statement made in Lok Sabha on 10-5-1974. 2 copy of which is annexed [See Appendix LXXXIX, Annexure No. 38]

Sale of Planes by Indamer

806. DR. Z. A. AHMAD:

SHRI BHOLA PRASAD:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Indamer, a Bombay-based private aviation company engaged exclusively for agricultural purpose in crop protection operation is negotiating through Government officials to sell the planes to Birlas for their private use;

(b) if so, the details and the reasons therefor; and

(c) whether the Ministry has given its consent to the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (c) M/s. Agricultural Aviation (P) Ltd. Bombay who are reported to be a subsidiary of M/s. Indamer Co. have inform-